

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) and (b). At present there is no proposal with the Government to set up a new propellant factory at Warangal in Andhra Pradesh.

(c) Does not arise

[*Translation*]

**Setting up of Anganwadis Under ICDS in U.P.**

6837. SHRISANTOSH KUMARGANGWAR: Will the PRIME MINISTER be pleased to state.

(a) whether Anganwadis are being set up in rural areas in Western Uttar Pradesh under the Integrated Child Development Services Scheme

(b) if not, whether rural areas are being selected for the purpose keeping in view the need in this regard and

(c) whether a review is being made for the purpose of effective implementation of the programmes in this regard?

THE DEPUTY MINISTER IN THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF WELFARE (SHRIMATI USHA SINHA): (a) Yes, Sir.

(b) In the selection of ICDS project blocks preference is given to the rural areas predominantly inhabited by SC population, Socially deprived sections of the society and educationally backward minorities, tribal areas, drought-prone and flood-prone regions.

(c) The review of ICDS programme is continuing process. The Scheme has been revived from time to time and based on such

reviews steps are taken to improve the implementation of the Scheme.

**Units of Women Development Corporation in Bihar**

6838. SHRI ISHWAR CHAUDHARY: Will the PRIME MINISTER be pleased to state:

(a) whether the Women Development Corporation propose to constitute its units in certain rural areas in Bihar during 1990-91; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF WELFARE (SHRIMATI USHA SINHA): (a) A Women Development Corporation has not yet been set up in Bihar.

(b) Does not arise.

[*English*]

**Women Development Corporation in Rural Areas of U.P.**

6839 SHRI GANGA CHARAN LODHI: Will the PRIME MINISTER be pleased to state.

(a) whether there is a proposal to set up a Women Development Corporation in the rural areas of Uttar Pradesh during 1990-91; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF WELFARE (SHRIMATI USHA SINHA): (a) and (b). There is a Central Government scheme for providing assistance to State

Governments for setting up of Women Development Corporations to generate activities among women such as identification of women entrepreneurs, preparation of a shelf of viable projects, facilitating the availability of credit, promotion of marketing through tie-up arrangements strengthening of women's cooperatives and arranging training of beneficiaries in concerned trades, project formulation and financial management. Central Government provides 49% of the share capital. In Uttar Pradesh, a Women Development Corporation had been set up in 1988.

#### **Foreign Ship for Antarctica Expedition**

6840. SHRIMORESHWARSAVE: Will the PRIME MINISTER be pleased to state:

(a) whether the foreign ship for the Antarctica expedition is being chartered for a longer duration than is necessary;

(b) if so, the reasons therefor;

(c) whether launching of this expedition from Cochin would result in substantial savings in total expenditure, if so, the facts thereof; and

(d) whether all the leading scientists volunteer for this expedition; and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M.G.K. MENON): (a) No, Sir.

(b) Does not arise.

(c) In view of the logistic and infrastructural facilities available at Goa including specialized services of the National Institute of Oceanography, there will be no saving in the total expenditure if the expeditions are launched from Cochin.

(d) Scientists from leading academic and national institutions volunteer for the Antarctic Expeditions and those, who are suited to meet the objectives of the scientific programmes, are nominated. The final selection is made on the recommendations of a committee of eminent scientists, which are in turn based on a thorough appraisal of all the proposed programmes. Once the scientists are selected, they are deputed for the purpose of the expedition under the prescribed conditions.

#### **Cases Referred to CBI by Karnataka**

6841. SHRI H.C. SRIKANTIAH: Will the PRIME MINISTER be pleased to state:

(a) the number of cases referred by Karnataka to Central Bureau of Investigation during the last three years;

(b) the number of cases in which charge-sheets have been filed;

(c) the number of cases closed; and

(d) the number of cases still under investigation?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) 3 cases.

(b) In one case.

(c) Nil.

(d) One case.

#### **Harassment of Tamil Nadu Fishermen by Sri Lankan Naval Force**

6842. SHRI D. PANDIAN: Will the PRIME MINISTER be pleased to state:

(a) whether Government have received reports of harassment of Tamil Nadu fishermen by the Sri Lankan Naval force and also